

By Speed Post/Fax

F.No.A.12018/17/2012.AD.III.B  
GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
CENTRAL BOARD OF EXCISE AND CUSTOMS  
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Gr. Floor, Hudco Vishala Building,  
Bhikaji-Cama Place, New Delhi,  
Dated the February, 2017

To,

All the Cadre Controlling Authorities  
under Central Board of Excise and Customs.

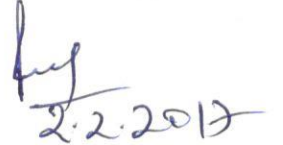
Subject: Amendment in Notification of Recruitment Rules for the post of Draftsman  
under CBEC, Department of Revenue – regarding.

Sir/ Madam,

I am directed to say that Amendment in Recruitment Rules for the posts of  
Draftsman under Central Board of Excise and Customs is notified vide G.S.R. 75 (E)  
dated 31.01.2017. A copy of the above-mentioned Gazette Notification is enclosed  
herewith for your kind information and necessary action. It can also be downloaded  
directly from the website: [www.egazette.nic.in](http://www.egazette.nic.in)

Yours faithfully,

Encls.: As Above

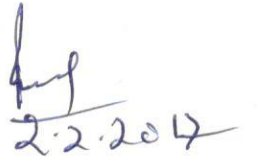


2.2.2017

(Rajpal Singh)

Under Secretary to the Govt. of India  
Tel. /Fax No.: 26162780

Copy to: (1) Webmaster, DG Systems and Data Management for uploading the  
same on the website.  
(2) DGHRD for information and record;



2.2.2017

(Rajpal Singh)

Under Secretary to the Govt. of India